

ITEM NO.51

COURT NO.11

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13789/2022

(Arising out of impugned final judgment and order dated 29-07-2022 in MAT No. 67/2022 passed by the High Court Of Calcutta Circuit Bench At Jalpaiguri)

GOSTHO BEHARI DAS

Petitioner(s)

VERSUS

DIPAK KUMAR SANYAL & ORS.

Respondent(s)

(IA No. 110258/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 21-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Mr. Yashwant Singh, Adv.  
Mr. Harshit Goel, Adv.  
Mr. Ashish Kr. Pandey, Adv.  
Ms. Kheyali Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List this mater after ensuing Diwali Vacation.

(DEEPAK SINGH)  
COURT MASTER (SH)

(ANJU KAPOOR)  
COURT MASTER (NSH)